GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO 2265

TO BE ANSWERED ON 06.05.2016

STEP SCHEME

2265 SHRI RAJESHBHAI CHUDASAMA

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) whether the Government is implementing 'Support to Training and Employment Programme for Women(STEP) Scheme' to provide updated skills and new knowledge to women;
- (b) if so, the details and salient features thereof along with the fields/sectors selected to provide knowledge to the poor women;
- (c) the details of project proposals submitted by eligible institutions/organisations including NGOs under the said scheme along with projects sanctioned and grant-in-aid given there under during each of the last three years and the current year, State/UT-wise;
- (d) the number of beneficiaries covered under the scheme during the said period, State/UT-wise; and
- (e) the further steps taken to expand the reach of the programme and strengthen it to provide updated skills and knowledge to women?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SMT. MANEKA SANJAY GANDHI)

(a) to (b): The Ministry has been administering 'Support to Training and Employment Programme for Women (STEP) Scheme' since 1986-87 as a 'Central Sector Scheme'. The STEP Scheme aims to provide skills that give employability to women and to provide competencies and skill that enable women to become self-employed/ entrepreneurs. The Scheme is intended to benefit women who are in the age group of 16 years and above. Assistance under the STEP scheme will be available in any sector for imparting skills

related to employability and entrepreneurship, including but not limited to the following: Agriculture, Horticulture, Food Processing, Handlooms, Tailoring, Stitching, Embroidery, Zari etc Handicrafts, Computer & IT enabled services, Gems & Jewellery, Travel & Tourism, Hospitality.

- **(c)** Since this is a demand driven programme, proposals under this scheme are submitted by eligible institutions/ organizations including NGOs. State/ UT-wise details of projects sanctioned during the last 3 years and current year is at Annexure-I and funds allocated to the various organizations for the said period is at Annexure II.
- (d) Number of beneficiaries covered under the Scheme during the last three years and current year is at Annexure-III.
- **(e)** The guidelines of the scheme are revised regularly to expand the reach of the programme and strengthen the scheme. Guidelines were last revised in December 2014.

Statement referred to in reply to Lok Sabha Unstarred Q.No. 2265 to be answered on 06.05.2016 regarding STEP Scheme

State/ UT-wise number of projects sanctioned during the last three years and current year (upto 30.04.2016)

S. No.	STATES	Number of projects sanctioned				
		2013-14	2014-15	2015-16	2016-17	
1	Andhra Pradesh	1	-	2	-	
2	Arunachal Pradesh	-	-	-	-	
3	Assam	1	2	1	-	
4	Bihar	-	-	9	-	
5	Chhattisgarh	-	-	4	-	
6	Haryana	-	-	3	-	
7	Jammu & Kashmir	-	-	2	-	
8	Jharkhand	-	-	3	-	
9	Kerala	-	-	2	-	
10	Karnataka	2	1	4	-	
11	Madhya Pradesh	2	2	5	-	
12	Maharashtra	2	-	5	-	
13	Manipur	2	12	-	-	
14	Mizoram	-	1	-	-	
15	Nagaland	1	1	-	-	
16	Orissa	-	-	4	-	
17	Rajasthan	-	3	4	-	
18	Tamil Nadu	-	-	3	-	
19	Uttarakhand	-	-	6	-	
20	Uttar Pradesh	3	1	33	-	
21	Delhi		-	5	-	
	Total	14	23	95	-	

Statement referred to in reply to Lok Sabha Unstarred Q.No. 2265 to be answered on 06.05.2016 regarding STEP Scheme

State/UT-wise release of fund during the last three years and current year upto 30.04.2016 under STEP Scheme.

S. No.	STATES	Funds released (Rs. in Lakhs)				
		2013-14	2014-15	2015-16	2016-17	
1	Andhra Pradesh	86.58	-	42.45	-	
2	Arunachal Pradesh	-	-	12.68	-	
3	Assam	20.02	73.02	5.24	-	
4	Bihar	-	-	80.61	-	
5	Chhattisgarh	-	-	39.47	-	
6	Gujarat	-	-	-	-	
7	Himachal Pradesh	-	-	-	-	
8	Haryana	-	-	26.76	-	
9	Jammu & Kashmir	67.44	42.30	17.54	-	
10	Jharkhand	-	-	29.96	-	
11	Kerala	-	-	20.43	-	
12	Karnataka	159.20	89.78	33.04	-	
13	Madhya Pradesh	120.14	107.74	106.67	-	
14	Maharashtra	48.12	10.22	59.43	-	
15	Manipur	55.32	220.33	101.24	-	
16	Meghalaya	-	-	-	-	
17	Mizoram	-	10.56	-	-	
18	Nagaland	21.77	47.67	-	-	
19	Orissa	-	-	52.57	-	
20	Punjab	-	74.03	27.94	-	
21	Rajasthan	-	17.10	22.09	-	
22	Sikkim	-	-	-	-	
23	Tamil Nadu	-	-	37.09	-	
24	Tripura	-	-	-	-	
25	Uttaranchal	53.96	18.86	51.92	-	
26	Uttar Pradesh	51.40	20.54	328.77	-	
27	West Bengal	5.41	-	8.02	-	
28	Delhi	-	-	65.23	-	
29	For evaluation study	12.49	8.07	4.60	-	
	Total	701.85	740.22	1173.75	-	

Statement referred to in reply to Lok Sabha Unstarred Q.No. 2265 to be answered on 06.05.2016 regarding STEP Scheme

State/UT-wise beneficiaries covered during the last three years and current year upto 30.04.2016 under STEP Scheme .

S. No.	STATES	Beneficiaries covered					
		2013-14	2014-15	2015-16	2016-17		
1	Andhra Pradesh	2100	800	2000	-		
2	Arunachal Pradesh	50	-	450	-		
3	Assam	754	50	675	-		
4	Bihar	-	-	-	-		
5	Chhattisgarh	-	-	-	-		
6	Gujarat	-	-	-	-		
7	Himachal Pradesh	-	-	-	-		
8	Haryana	-	-	-	-		
9	Jammu & Kashmir	2800	5500	-	-		
10	Jharkhand	-	-	-	-		
11	Kerala	-	770	350	-		
12	Karnataka	17076	6666	6298	-		
13	Madhya Pradesh	1400	520	975	-		
14	Maharashtra	-	3609	125	-		
15	Manipur	536	1505	2925	-		
16	Meghalaya	-	-	-	-		
17	Mizoram	-	-	150	-		
18	Nagaland	300	563	200	-		
19	Orissa	-	250	-	-		
20	Punjab	3537	5000	-	-		
21	Rajasthan	-	250	-	-		
22	Sikkim	-	-	-	-		
23	Tamil Nadu	-	-	-	-		
24	Tripura	-	-	-	-		
25	Uttaranchal	2125	3180	-	-		
26	Uttar Pradesh	200	1810	985	-		
27	West Bengal	600	480	-	-		
28	Delhi	-	-	-	-		
29	For evaluation study	-	-	-	-		
	Total	31478	30953	15133	-		
